

In the Central Administrative Tribunal
Calcutta Bench

OA No.1289/97

6-2-2002

Present : Hon'ble Mr.B.P.Singh, Member(A)
Hon'ble Mr.Kuldip Singh, Member(J)

Kushal Kr. Mondal & Ors

-Vs-

Customs

For the applicant

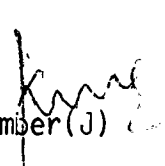
NOTE

For the respondent

: Ms K.Banerjee

ORDER

The learned counsel for the applicant is not present even on the second call. The application is therefore dismissed for default.


Member (J)


Member (A)